

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.180/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Dhirendra Suresh Singh  
V/s.

Ravi Raj Knit Processing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01.	PCS Bindi Vaishnav Adv. U/I of R.T. Rajguroo.	PCS for Petitioner.	 (U/I of Adv. R.T. Rajguroo).
02.	Adv. Rohit Patil Adv. U/I of R.T. Rajguroo	" — "	 (U/I of Adv.) R.T. Rajguroo

Rahul Hingmire  
i/b Vis legis Law  
Practice  
For Respondent  
Nos. 1 to 6

  
18/09/2017

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**ORDER**

**CP 180/241-242&244/NCLT/MB/MAH/2017**

1. Learned Representatives of both sides are present.
2. From the side of the Petitioner it is informed that an amended Petition is filed on 11.09.2017 bearing Diary No.17562. Registry is directed to register the same and place on the next date of hearing.
3. Since the copy has been served on the other side in the recent past, hence seeking time to deal with the same as per law. To file a reply time is granted, to be filed on or before 18.10.2017, a rejoinder thereafter on or before 31.10.2017.
4. Listed for hearing on **07.11.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 18.09.2017

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)